Suppl-1 List Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video conference)

CRM (M) No. 142/2020 CrlM No. 360/2020

Ali Raza and another

...Petitioner(s)

Through: - Mr. Waheed Choudhary, Advocate.

v/s

Union Territory of J&K

...Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Issue fresh notice to the respondent.

List on 29.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 19.05.2020 Pawan Chopra